GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 112 TO BE ANSWERED ON 04.02.2019

Deemed to be Universities

112. SHRIMATI K. MARAGATHAM:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Deemed Universities may no longer need Government's nod before starting either an off campus or an off shore centre, if the University Grants Commission accepts some of the changes proposed by the Government to this effect;
- (b) if so, the details thereof;
- (c) whether the Government has brought out a Deemed to be Universities Regulations, 2016; and
- (d) if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

- (a) & (b): No, Madam. An Institution Deemed to be University can start its Campuses only with the prior approval of the Central Government.
- (c) & (d): UGC had notified the UGC (Institutions Deemed to be Universities) Regulations, 2016 in the Extraordinary Gazette of India on 11.07.2016. At present, all Institutions Deemed to be Universities are regulated by these Regulations. A copy of these Regulations is available on UGC's website www.ugc.ac.in.
